

Accommodation for C.G.H.S. Doctors in North and South Avenues

385. **Shri Ram Charan:** Will the Minister of Health and Family Planning be pleased to state:

(a) the number of doctors of C.G.H.S. residing in the premises of dispensaries which are situated in North and South Avenues; and

(b) the type of accommodation which has been allotted to them?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) and (b). Only two type IV quarters are available above the premises of the Dispensary in North Avenue. These have been allotted to two medical officers. There is no such provision for residential accommodation in the South Avenue Dispensary.

Irrigation and Power Schemes of Orissa

386. **Shri Chintamani Panigrahi:**
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri K. Pradhani:
Shri Heerji Bhal:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Orissa Government have asked for additional loan assistance for financing their power and irrigation programme during the year 1967-68; and

(b) if so, the details thereof and the action taken thereon?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). No request has so far been received from the Government of Orissa for additional loan assistance for financing their power schemes during 1967-68. However, the Government of Orissa have asked for accelerated Central assistance of Rs. 132 crores during the year 1967-68 for Mahanadi Delta Irrigation Scheme. This proposal is under consideration.

Fourth Plan of Orissa

387. **Shri K. Pradhani:**
Shri Chintamani Panigrahi:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Heerji Bhal:

Will the Minister of Planning be pleased to state:

(a) whether the plan outlay for the first year of the Fourth Plan for Orissa has been reduced by two crores and twenty five lakhs of rupees;

(b) if so, the original plan outlay for the State for the first year;

(c) how it stands now after this slashing down;

(d) the share of the Central Government for the first year of the Orissa State plan;

(e) the different heads which are affected by the slashing down of the Plan outlay by the State Government; and

(f) the reasons for such slashing down of the plan outlay?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) to (c). No, Sir. The Planning Commission has not reduced the outlay for the Orissa Plan for the first year of Fourth Plan.

(d) Of the approved annual plan outlay of Rs. 45.77 crores for 1966-67 for Orissa, the Central assistance amounted to Rs. 24.70 crores.

(e) and (f). Do not arise.

Idikki Hydro-Electric Project

388. **Shri K. M. Abraham:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government had allotted funds to give compensation to the people who may be evicted due to acquirement of land for Idikki Hydro-electric in Kerala; and

(b) if so, how much and at what rate?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) Apart from allotting lands and making available facilities for resettlement...